

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1563  
TO BE ANSWERED ON 10.02.2021**

**IRREGULARITIES IN RAILWAY WORKS**

**†1563. DR. BHARATIBEN DHIRUBHAI SHIYAL:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether major irregularities in the work of Botad-Sabarmati railway broad gauge under Bhavnagar zone has come to the notice of the Government and the platform is also not being designed as per the plan;**

**(b) if so, the details of action likely to be taken by the Government against the construction company and the concerned officials;**

**(c) whether the Government has received any complaints regarding the said broadgauge line;**

**(d) if so, the details of action taken on the complaints received; and**

**(e) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(SHRI PIYUSH GOYAL)**

**(a) No, Sir.**

**(b) Does not arise.**

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**(c) to (e): On receipt of complaints from a Member of Divisional Railway Users Consultative Committee (DRUCC) dated 18.03.2017 and an Hon'ble Member of Parliament, dated 16.05.2017 regarding quality of works in Ahmedabad (Sabarmati) – Botad gauge conversion project, detailed investigations into all allegations were made by Rail Vikas Nigam Limited (RVNL) and it was found that the work done was conforming to the laid down Contract Specifications. Hence, no further action was warranted.**

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